

THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE
(PRINCIPAL SEAT), GUWAHATI

ADVERTISEMENT

Dated, Guwahati 5th March, 2019.

No. **GHCLSC-08/2019/1191** Applications are invited from the Indian Citizen in prescribed form along with two numbers of passport size photographs, for selection of **16 (sixteen)** numbers of **Para Legal Volunteers (PLVs)** at Guwahati, under Gauhati High Court Legal Services Committee, Guwahati.

Filled up application should reach the office of the **Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court Old Block, 2ND Floor, Guwahati, 781001.**

General Information:-

1. Any of the following can apply for Para Legal Volunteers:
 - i. Teachers (including retired teachers);
 - ii. Retired Government Servants and Senior Citizens;
 - iii. M.S.W students and teacher;
 - iv. Anganwadi workers;
 - v. Doctors/Physicians;
 - vi. Student & Law Students (till they enroll as lawyers);
 - vii. Members of Non-Political Service Oriented NGOs and Clubs;
 - viii. Members of Women Neighbourhood Groups, Maithri Sanghams and other Self Help Groups including of marginalized/vulnerable groups.
 - ix. Educated prisoners with good behaviour, serving long term sentences in prisons.
 - x. Any other person whom the District Legal Services Authority or Taluk Legal Services Committee deems fit to be identified as PLVs.
2. The last date for submission of applications will be on **20.03.2019** during office hours at the office of the Gauhati High Court Legal Services Committee at Guwhati.
3. The applicant's educational qualification should be HSLC or equivalent examination passed. He/she should have mind-set to assist the needy in society, and have the compassion, empathy and concern for the upliftment of marginalized and weaker sections of the society.
4. Applications received after the last date of submission due to postal delay or any other reason will be summarily rejected.
5. Eligible applicants will be selected for the post through mode of Personal Interview (Date to be Notified).
6. No TA/DA shall be paid to the applicants for attending the Personal Interview.
7. Incomplete application shall be rejected without assigning any reasons.
8. **The work of PLVs doesn't carry any salary, remuneration or wage except honorarium fixed by the Assam State Legal Services Authority, Guwahati from time to time, as per rules.**
9. Selected Para Legal Volunteers shall be required to undergo training programme as per decision of the Gauhati High Court Legal Services Committee.

10. The decisions of the Selection Committee in short listing the number of candidate for interview and selection of PLV shall be final. The eligible candidates shall have to appear for Interview before the Selection committee, the date of which will be notified in the official website.
11. In case of any objection regarding selection of PLVs, the decision of the Chairman, Gauhati High Court Legal Services Committee, Guwahati shall be final and binding on all concerned.

ENCL: APPLICATION FORM

By Order

5/3/19

(M. K. Kalita)

Registrar (Vigilance),GHC

**-Cum-Secretary, Gauhati High Court
Legal Services Committee (Principal Seat)**

Copy forwarded for information and necessary action:-

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Joint Registrar, _____, Gauhati High Court, Guwahati.
4. The Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Member Secretary, Assam State Legal Services Authority.
6. The System Analyst, Gauhati High Court, Guwahati.
✓ He is directed to upload the notice immediately in the official web site of the Gauhati High Court & Gauhati High Court Legal Services Committee.
7. The Private Secretary to Hon'ble Mr. Justice Suman Shyam.

5/3/19

Registrar (Vigilance),GHC

**-Cum-Secretary, Gauhati High Court
Legal Services Committee (Principal Seat)**

APPLICATION FOR ENROLMENT AS PARA LEGAL VOLUNTEER

To,

Dated _____

The Secretary,
Gauhati High Court Legal Services Committee,
Gauhati High Court, Old Block, 2nd Floor,
MG Road, Guwahati-1.

Sir,

I beg to apply for enrollment as Para Legal Volunteer under the Para Legal Volunteer Scheme, 2019, and furnish the facts as below. In case of any false statement I am liable to any action as deem fit and proper.

1. Write in Block letters
And in Full your name:
2. Permanent Address :
3. Present Address :
4. Contact Number:
5. Email Address, if any:
6. Date of Birth:
7. Father's /Mother's/Husband's Name:
8. Are you a citizen of India? (Yes/ No):
9. Are you Married/Unmarried:
10. Religion:
11. Present Occupation, if any :
12. Previous Occupation, if any:

Contd2/-

- 13. Attach two recent passport size photograph (one stamp size)
- 14. Educational and other Qualification (Please attach copies of Certificate, Marksheets, etc)

Serial No.	Durations	Examination Passed	Percentage	Year
1				
2				
3				
4				

15. Are you interested to help people voluntarily _____

16. Are you available to work with the legal services institutions _____

MY PLEDGE TO WORK AS PARA LEGAL VOLUNTEER

I pledge to work voluntarily as a Para Legal Volunteer to fellow citizens and less fortunate neighbors. And true to the people or whom, I now stand, I,ll provide all my support and assistants to any seekers of justice and help to achieve "Equal Justice to Justice for all". I shall work with honesty, dignity, sincerity, or strengthening our Constitution at any cost and work for uplifting the weaker sections of the society, downtrodden, disadvantage people for securing access to justice or all.

Signature of applicant

DECLARATION

I hereby declare that the statements made in this application are true, complete and correct to the best of my knowledge and belief. In the event of any false information found at any stage, or if I fail to evince interest in the scheme, or has been adjudged insolvent, or has been accused of any offence or has become physically or mentally incapable of acting as Para Legal Volunteer, or has so abused his/her position of misconduct in any manner as to render his/her continuance prejudicial to the public interest or has affiliated myself to any political party either partially or fully involved myself in such party, therefore, I do agree that my enrolment is liable to be cancelled/terminated instantly.

Signature of applicant